इंश्योरेंस कॉरपोरेशन ऑफ इंडिया पर पूर्ण विश्वास रखता है। LIC के पास 21 करोड़ व्यक्तिगत बीमा-धारकों को 34 करोड़ पॉलिसियां हैं। पूरे विश्व में केवल चार देशों अर्थात् इंडोनेशिया, अमेरिका, भारत एवं चीन की जनसंख्या ही इससे अधिक है। दावा भुगतानों में LIC विश्व में प्रथम स्थान पर है। वित्तीय वर्ष 2009-10 में इस निगम ने कुल 2.11 करोड़ दावों के तहत 53,954 करोड़ राशि का भुगतान किया है। बकाया दावों का प्रतिशत मात्र 1.14 प्रतिशत है। LIC ने आम आदमी बीमा योजना के तहत अभी तक 1.63 करोड़ भूमिहीन परिवारों का बीमा किया है। इस संगठन ने वित्तीय वर्ष 2009-10 में आयकर के रूप में 3,257.38 करोड़ एवं सेवाकर के रूप में 1,371.84 करोड़ रुपए का भुगतान किया है। इस सार्वजनिक क्षेत्र ने मार्च, 2010 तक 1,48,197 करोड़ रुपए सामाजिक एवं ढांचागत क्षेत्र अर्थात् ऊर्जा, हाउसिंग, सिंचाई, रोड, पोर्ट और पुल आदि में निवेश किया है। LIC देश में सबसे बड़ा संस्थागत निवेशक है, जिसने वित्तीय वर्ष 2009-10 में 61,000 करोड़ रुपए से अधिक स्टॉक मार्केट में निवेश किया है। इसमें सर्वोपरी कुल 13.59 लाख अभिकर्ता कार्यरत हैं। जो संख्या की दृष्टि से विश्व में सर्वाधिक हैं।

महोदय, आज की आवश्यकता है कि इन्हीं अभिकर्ताओं की सुविधा के प्रति LIC ध्यान दे एवं भारत सरकार LIC के प्रति ध्यान दे जिससे देश के आम बीमा-धारकों को अधिक सुविधा प्राप्त हो। सरकारी नीति विदेशी बीमा कम्पनियों के अनुकूल नहीं होनी चाहिए। सरकार को अब ऐसा कोई कदम नहीं उठाना चाहिए, जिससे इस राष्ट्रीय उद्योग भारतीय जीवन बीमा निगम को नुकसान पहुंचे और विदेशी बीमा कंपनियों को लाभ मिले, बल्कि यह सुनिश्चित किया जाना चाहिए कि LIC के तमाम अभिकर्ताओं को अच्छी से अच्छी सामाजिक सुरक्षा प्राप्त हो, ताकि ये आम बीमाधारकों की ढंग से सेवा कर सकें।

श्री **प्रकाश जावडेकर** (महाराष्ट्र): महोदय, जो विषय माननीय सदस्य ने उठाया है, मैं अपने को उससे सम्बद्ध करता हूं।

श्री **श्रीगोपाल व्यास** (छत्तीसगढ़): महोदय, जो विषय माननीय सदस्य ने उठाया है, मैं अपने को उससे सम्बद्ध करता हूं।

श्री कप्तान सिंह सोलंकी (मध्य प्रदेश): महोदय, जो विषय माननीय सदस्य ने उठाया है, मैं अपने को उससे सम्बद्ध करता हूं।

SHRIMATI BRINDA KARAT (West Bengal): Sir, I associate myself with what the hon. Member, Shri Rudra Narayan Pany, has said.

SHRI MOHAMMED AMIN (West Bengal): Sir, I associate myself with what the hon. Member, Shri Rudra Narayan Pany, has said.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I associate myself with what the hon. Member, Shri Rudra Narayan Pany, has said.

SHRI R.C. SINGH (West Bengal): Sir, I associate myself with what the hon. Member, Shri Rudra Narayan Pany, has said.

Need for effective mechanism for solid waste management

SHRI THOMAS SANGMA (Meghalaya): Sir, I rise to bring forth my concerns about the lack of effective policy on waste management. There is no Indian policy document which examines

waste as part of a cycle of production-consumption-recovery or perceives waste through a prism of overall sustainability. In fact, interventions have been fragmented and are often contradictory. The new Municipal Solid Waste Management Rules, 2000, which came into effect from January, 2004, fails even to manage waste in a cyclic process. Waste management is still a linear system of collection and disposal, creating health and environmental hazards. Urban India is likely to face a massive waste disposal problem in the coming years. A closer look at the current and future scenario reveals that waste needs to be treated holistically, recognizing its natural resource roots as well as health impacts. Critical issues, such as, industry responsibility, a critical paradigm to enable sustainable recycling and to catalyze waste reduction through, say better packing, have not been touched upon. Any new paradigm should include a cradle-to-grave approach, with responsibility being shared by many stakeholders, including product manufacturers, consumers and communities, the recycling industry, trade municipalities and the urban poor. While holistic solutions are available, municipalities have struggled to implement them without proper planning and support from various Ministries.

Realising the need for a rethinking over waste management in the country, I urge upon the Government of India to pay the required attention towards this neglected issue and take appropriate steps in improving the waste management in the country.

SHRI ASHOK GANGULY (Nominated): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI RANJITSINH VIJAYSINH MOHITE-PATIL (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI B. JAYASHREE (Nominated): Sir, I associate myself with the Special Mention made by the hon. Member.

PAPERS LAID ON THE TABLE

Quarterly review of trends in relation to Budget (2010-11)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003, a copy (in English and Hindi) of the Statement on Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of the third quarter of the financial year 2010-11.

[Placed in Library. *See* No. L.T. 4397/15/11]